

[Rao Birendra Singh]

have been taken over under the Sugar Undertakings (Taking Over of Management) Act, 1978.

(b) Discussions with the owners/representatives of the owners of the mills are being held to explore the possibility of returning their mills to them.

(e) On the basis of the all-India average cane price of Rs. 22/- per quintal, the average cost of production of sugar works out to Rs. 405/- per quintal, approximately. The cost of production (without interest on long term loans) in seven out of eight Government managed mills is in the range of Rs. 376/- to Rs. 449/- per quintal except in the case of one mill.

[Translation]

Sheep Rearing in Hill Areas

*646. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have chalked out a comprehensive scheme to encourage sheep rearing in the hill areas of the country ;

(b) if so, the details thereof ; and

(c) if not, whether Government propose to chalk out such a scheme in consultation with concerned States ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) :

(a) to (c) There is no Central Scheme for sheep development in the hill areas of the country. The State Government have taken up a number of programmes for sheep development in hill areas depending upon the priorities and available financial resources. Some of the important programmes of the State Governments are :

- (1) Sheep breeding farms for production and supply of improved breeding rams to sheep breeders.
- (2) Providing sheep extension services like breeding, health cover, improved shearing of wool through sheep and wool extension centres.
- (3) Organization of marketing facilities for wool and sheep.

Requirements of sheep development in hill areas will be kept in view while finalising the Seventh Five Year Plan.

[English]

T.V. Tower Obstructing Beauty of Taj Mahal

*647. SHRI AMAR ROYPRADHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether 150 metre high television transmission tower across the Jamuna is obstructing the beauty of the Taj Mahal since the former stands prominently in the background ;

(b) if so, the steps taken in the matter by Government ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) to (c) T.V. tower at Agra is about 3.5 Kilometre away from Taj Mahal and is visible, in the background, only from some positions. However, the question of shifting the tower from its present site is being examined.

Maintenance of Projects Constructed by DDA

*531 SHRI JAI PRAKASH AGARWAL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that in the Union Territory of Delhi some projects are being constructed by the D.D.A. while their maintenance rests with the Delhi Municipal Corporation ;

(b) whether on account of this dichotomy of functionalities a lot of delay in execution and final take over by the Municipal Corporation of Delhi takes place ; and

(c) the proposals Government have in view to solve this problem ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) Yes, Sir,

(b) The Municipal Corporation of Delhi is the main civic body responsible for the running of the basic civic services in its area and hence all completed projects are to be handed over to it. The position is quite clear and there is no dichotomy of functionaries.

(c) With a view to effecting better coordination amongst the concerned agencies and to ensure removal of bottlenecks, if any, a Committee has been set up by the Government which consists of Secretary (Land & Building), Delhi Administration, Vice-Chairman, DDA and Commissioner, Municipal Corporation of Delhi with the Deputy Secretary in the Ministry of Works and Housing as its convenor.

**Misuse of Vacant Plot in Shanti Niketan,
New Delhi**

*4629. SHRI SANAT KUMAR
MANDAL :
SHRI KAMLA PRASAD
SINGH :
SHRI R.P. SUMAN :

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 10247 on 7 May, 1984 regarding misuse of vacant plot in Shanti Niketan, New Delhi and state :

(a) whether the plot is still being used as a lavatory both by the humans and animals despite the fact that two years have elapsed since the plot was physically handed over to Sadhu Vaswani Mission ;

(b) whether no fence has so far been put up by the mission around the plot ; and

(c) the action Government propose to take to stop this standing nuisance and environmental hazard by invoking the provisions of the law ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) The plot in question was handed over to Sadhu Vaswani Mission on 29-4-83. The allottees have not yet started construction over the plot. As per the terms of allotment the institution is required to complete the construction of the building on the plot within a period of 3 years (including a grace period of 1 year) from

the date of handing over possession. It is the responsibility of the allottee to safeguard the plot from unauthorised encroachment/misuse by other persons after the possession of the plot is handed over.

(b) There is a fencing on the plot. But it has been damaged at places on account of misuse of the plot.

(c) DDA has asked to stress upon the Mission to ensure stoppage of the nuisance by repairing the damaged fence and by detailing some chowkidars. Action for cancellation of the lease can be taken only if the Mission does not comply with the conditions of lease including that of constructing the building within the permissible time limit of 3 years.

**Production Oriented Employment to
Rural Unemployed**

4630. SHRI N. DENNIS : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have made any assessment regarding the percentage of rural unemployed to the total rural population ;

(b) if so, the details regarding the number of persons who remain unemployed throughout the year and the number of those who are under-employed ; and

(c) the steps taken by Government to provide production-oriented employment to the rural unemployed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) According to the 32nd Round (1977-78) survey of the National Sample Survey Organisation, the percentage of unemployed (usual status) of the rural population for the age group 5+ was 1.55%.

(b) For the purpose of the Sixth Plan, the estimates of unemployment in March, 1980 for age group 5+ were worked out assuming that the rates of unemployment observed in the N.S.S.O. 32nd Round would not have changed. The estimates of rural unemployment for the age group 5+ in March, 1980 according to usual status and daily status are 7.22 million and 15.36 million, respectively.